Year-2020-21

here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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No.	Control of the Contro	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant
(i)	Cash ·	1-17		Σ.	# · · · · · · · · · · · · · · · · · · ·	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10.0001- 5.BF BUM Patria	2.0001-	1,000	12000)	2500/-
(iii)	Bonds, Debentures and shares in Companies	HIL	NIL	NIL	HIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 9000/- (4(1)1)	NIL	NIL	HIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NiL	MIL	41	MiL	HIL
vi)	Jewellery (give details of weight and value)		35 000 1 14000 1 -116 400111	HIL	MIL	71/1
rii)	Other assets, such as values of claims / interests	HIL	Nic	MIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

MM9 (17 12-02-2021

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI No		Self	Spouse name (s)	Dependan-	Dependant-	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	no realization	3,50000	, Hil	Hic	15 95 87
(ii)	measurement) - Current market value	Nic	Nic	Nie	HIL	HIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NiL	NIL	NIL	1412	MIL
(iv)	Houses / Apartments,	Challe Ly	MiL	NiL	NIL	5° जहाँ काषायीय
(v)	Other (such as interest in property)	Hic	MIL	141	NIE	HIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	5.B.I	2,00000	
	(ii) Loans from financial institutions	HIL	NiL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NiL	HIL	
	(b) dues to departments dealing with supply of water	HIL	MIL	
	(c) dues to departments dealing with supply of electricity	NIL	Mil	

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	(d) dues to departments dealing with telephones	MIL	NIL	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	1414	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AVRPR 4920J	NIA	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nic	MIL	
	(iii) Sales Tax [Only in case of proprietary business]	MIL	NIL	
	(iv) Property Tax	Mic	MIL	

		111-
C Personal Detail GPF/CPF/PRAN No.	e :-	PTS/BLA 1107
Gender		(M/F)
Date of Birth	:-	02011968 (DD/MM/YYYY)
Class/Group		(A/B/C)
Cadre	;-	BLAS - SREVIC
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District		स्ति गांप द्वी
	The second second second second	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: MMJ LIM

Name of Employee MOO 274

Designation: JIM Department: JONE 144115 AMT 4207

12.2.202/ Date:

Place:

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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